

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**DAILY CAUSE LIST DATED 06.12.2018 (Thursday)**

**Court – II**  
**10:30 AM**

In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical).

**For Judgment**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App (AT) No. 183 of 2018	Palaniandavar Benefit Fund Ltd. Vs. Registrar of Companies, Chennai	Shruti	Sanjib K. Mohanty

**For Hearing (Part Heard)**

2.	Comp. App. (AT) No. 194 of 2018	Vis-Ram Financial Services Pvt. Ltd Vs. Pioneer Distilleries Ltd. & 2 Ors.	Arnav Dash	Y. Suryanarayana -R2
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**For Hearing**

3.	Comp. App. (AT) No. 90-91 of 2018	Neptune Overseas Ltd. Vs. National Multi Commodity Exchange of India Ltd. <b>With</b>	NakulMohta	Mohit D Ram (R-1) SumeshDhawan (R-2)
4.	Comp. App. (AT) No. 324 of 2018	Neptune Overseas Ltd Vs National Multi Commodity Exchange Of India Ltd & Anr	Hitesh Buch	Sumesh Dhawan
5.	Comp. App. (AT) No. 122 of 2018	S.K. Big Star Foods Ltd. & Ors. Vs. TM-Food Processing Ltd. &Ors. <b>With</b>	YogeshRaavi	K. Sharat Kumar
6.	Comp. App. (AT) No. 163 of 2018	K. Trinadha Reddy & Ors. Vs. TM-Food Processing Ltd. &Ors. <b>With</b>	Mohd. Wasay Khan	GouthamShivshankar (R1 to R9), Anandh K (R19 to 22)
7.	Comp. App. (AT) No. 210 of 2018	Rayudu Nagabhushan & Ors. Vs. S.K. Bigstar Foods Ltd. &Ors. <b>With</b>	John Mathew	GouthamShivshankar
8.	Comp. App. (AT) No. 211 of 2018	Kaja Gajendra Rao & Ors. Vs. S.K. Bigstar Foods Ltd. & Ors.	John Mathew	GouthamShivshankar
9.	Comp. App. (AT) No. 231 of 2018	Insys Instruments Systems (India) Pvt. Ltd. Vs. Registrar of Companies (Karnataka)	GouthamShivshankar	Gaurav Rohilla

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**By Order**  
-sd/-

**Registrar**